

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1572**  
TO BE ANSWERED ON 01/08/2025

**CONSTRUCTION OF HOUSES UNDER PMAY-G**

1572 Shri Rameswar Teli:  
Shri Baburam Nishad:  
Smt. Ramilaben Becharbhai Bara:  
Shri Ryaga Krishnaiah:  
Shri Mayankkumar Nayak:  
Dr. Dinesh Sharma:  
Shri Kesridevsinh Jhala:  
Smt. Sangeeta Yadav:  
Smt. Kiran Choudhry:

Will the Minister of Rural Development be pleased to state:

- (a) the role of Pradhan Mantri Awaas Yojana–Gramin (PMAY-G) in fulfilling the ambitious dream of having one's own house;
- (b) the total number of housing units targeted by the Ministry cumulatively (Phase I + Phase II);
- (c) the total number of houses sanctioned and completed so far;
- (d) whether there is any provision for geo-tagging of the houses completed under this scheme; and
- (e) if so, the total number of sites geo-tagged so far?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas.

Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses. The beneficiaries under PMAY-G are identified based on the housing deprivation parameters under Socio-Economic Caste Census (SECC) 2011 database and finalized Awaas+ survey list.

The Government of India has approved the continuation of the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) for saturating the Awaas + (2018) list (after updation) and balance eligible households in SECC 2011 Permanent Wait List (PWL) by providing assistance within overall ceiling of 2 crore pucca houses with basic amenities from April, 2024 to March, 2029.

Under the PMAY-G, as of 29.07.2025, the Ministry has allocated cumulative target (Phase I + Phase II) of 4.12 crore houses to the States/UTs against which the States/UTs have given sanctions to 3.84 crore beneficiaries and 2.81 crore houses are already completed.

(d) & (e): Release of installments to a beneficiary is dependent upon completion of a pre-determined stage of construction and uploading of geo-tagged, time and date stamped photo of that stage on "AwaasSoft" through "AwaasApp". Under the PMAY-G, it is mandatory to upload geo-tagged photographs with time and date at each stage of house construction, including geo-tagging of the 'existing site' and 'proposed site' before house sanction. The "AwaasApp" mobile application of the Ministry facilitates the same. As of July 29, 2025, 3.84 crore house sites have been geo-tagged before sanctioning houses to beneficiaries under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) scheme.

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